

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:5387

ANSWERED ON:09.05.2012

IRREGULARITIES IN WIMAX FRANCHISEE

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Kataria Shri Lal Chand;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the companies who have participated in the Expression of Interest (Eoi) for WIMAX franchise along with the franchisees appointed by BSNL;
- (b) the names of the companies found to be involved in the WIMAX irregularities; and
- (c) the action taken by the Government in this regard so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) The companies/bidders who have participated in Expression of Interest (Eoi) of BSNL for WiMAX franchisee are as follows:

- (i) M/s Teracom Limited.
- (ii) M/s Take Solutions Limited.
- (iii) M/s E-Mall infotech Pvt. Ltd.
- (iv) M/s Adishwar India Ltd.
- (v) M/s Ampoules & Auto Pvt. Ltd. (now as M/s Starnet Comm. Pvt. Ltd.)

After completion of Eoi process, Bharat Sanchar Nigam Limited(BSNL) had signed agreement with the following Franchisees:

- (i) M/s Telecom Limited – for Karnataka, Rajasthan & Bihar
- (ii) M/s Take Solutions Limited – for Tamilnadu, UP West & Orissa
- (iii) M/s Ampoules & Auto Pvt. Ltd. (now known as M/s Starnet Comm. Pvt. Ltd.) – for Chennai Telecom District & Himachal Pradesh.

(b) & (c) CBI has registered a Case on 23-2-2012 in the matter of award of Franchisee for WiMAX roll out in Licence Service Areas (LSAs) of BSNL in the year 2009-10. The case is at initial stage of investigation.